

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3616
ANSWERED ON:14.12.2012
IRREGULARITIES IN JNNSM
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether instances/complaints of large scale irregularities in implementation of Jawaharlal Nehru National Solar Mission (JNNSM) have come to the notice of the Government;
- (b) if so, the details thereof; and
- (c) the corrective measures being taken/proposed by the Government in this regard?

Answer

MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b)&(c): An article appeared in the magazine "Down to Earth" in its issue dated 1-15 February, 2012 in which allegations were made regarding violation of Guidelines of the 1000 MW Solar Power Project Scheme of Jawaharlal Nehru National Solar Mission (JNNSM) being implemented through NVVN. The Ministry of New and Renewable Energy appointed an Inter-Ministerial Committee to inquire into the allegations. The Committee in its report has made a number of recommendations and suggestions such as refining of the guidelines so as to bring in greater clarity regarding definitions of "net worth", "control", etc. It has also recommended more specificity in guidelines regarding selections of EPC contractors and has recommended physical verification of the address of the company and more stringent and specific penalty provisions in case of violation of any clause of the guidelines.

The report of the Committee and its recommendations are currently under examination by the Government.